ITEM NO.48 REGISTRAR COURT. 2 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

AJAY VIJH **Petitioner(s)**

VERSUS

INDIAN BANKS ASSOCIATION & ANR. **Respondent(s)**

(IA No. 73829/2024 - CONDONATION OF DELAY IN FILING)

Date : 14-05-2024 These matters were called on for hearing today.

For Petitioner(s)
Mr. Pankaj Agarwal, Adv.
Mr. E. C. Agrawala, AOR
Ms. Neha Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on both the respondents, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar

Pradip Yeshwantrao Ladekar
Digitally signed by Pradip Yeshwantrao Ladekar
Date: 2024.05.14 16:49:05 +0530